GOVERNMENT OF INDIA FINANCE LOK SABHA

STARRED QUESTION NO:275 ANSWERED ON:23.07.2004 REVIEW OF LOAN POLICY Mahtab Shri Bhartruhari

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to review and simplify its policy in respect of providing loans to poor unemployed youths, labourers, under-privileged, small and marginal farmers, SC/ST and OBCs through banks and financial institutions;

(b) if so, the details thereof;

(c) the number of applications for grant of loans pending in each of the nationalised banks under various self-employment schemes, State-wise; and

(d) the steps taken by these banks for early clearance of these applications?

Answer

FINANCE MINISTER (SHRI P. CHIDAMBARAM)

(a) to (d): A Statement is placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.275 REGARDING REVIEW OF LOAN POLICY FOR ANSWER ON 23RD JULY, 2004 TABLED BY SHRI BHARTRUHARI MAHTAB.

(a) & (b): Review and simplification of guidelines/policies relating to schemes for the poor and weaker sections is an ongoing process.

(c) : The details of pending applications under Prime Minister Rojgar Yojana, state-wise and pending applications under Swarnajayanti Gram Swarojgar Yojana and Swarna Jayanti Shahari Rojgar Yojana, bank-wise as on 31.3.2004, are at Annexure I and II respectively.

(d): The following steps have been taken to ensure early clearance of pending applications:-

(i) Time frames have been laid down for receiving applications from the District Industry Centres (DICs) by banks and thereafter sanction and disbursement of loans by banks.

(ii) Banks have been instructed to dispose of applications for loans upto Rs. 25000 within 2 weeks and upto Rs. 2 lakh within 4 weeks, provided the loan applications are complete in all respects.

(iii) Banks have been asked to issue `No dues certificate whenever required, within 15 days, other-wise it is deemed to have been issued.

(iv) Discussions are held by the concerned nodal Departments with the bank branches in Block Level Bankers' Committee

(BLBC) meetings to ensure early sanction of pending applications.

(v) Regular review meetings are held at District and State Levels to monitor the progress of these schemes.

Annexure-II

The statement showing details of pending applications under SGSY and SJSRY Schemes in the Public Sector Banks as on 31.03.2004

State Bank of India 4396 2787 State Bank of Bikaner & Jaipur 4332 1016 State Bank of Hyderabad 32 146 State Bank of Indore 236 0 State Bank of Mysore 0 0 State Bank of Patiala 18 350 State Bank of Saurashtra 376 0 State Bank of Travancore 445 53 Allahabad Bank 194 120 Andhra Bank 25 0 Bank of Baroda 1940 1082 Bank of India 0 0 Bank of Maharashtra 1096 101 Canara Bank 156 518 Central Bank of India 133 822 Corporation Bank 26 33 Dena Bank 31 0 Indian Bank 315 1877 Indian Overseas Bank 137 0 Oriental Bank of Commerce 57 67 Punjab National Bank 00 Punjab & Sind Bank 197 160 Syndicate Bank 332 309 Union Bank 383 213 United Bank of India 0 669 UCO Bank 998 0 Vijaya Bank 115 70

Total 15970 10393

Annexure-I

The statement showing State-wise details of pending applications under PMRY Scheme as on 31.03.2004

Name of the State/UTs No. of Pending Applications

Andhra Pradesh 6160 Assam 2143 Bihar 4452 Gujrat 736 Haryana 1404 Himachal Pradesh 178 Jammu & Kashmir 395 Karnataka 6852 Kerala 3432 Madhya Pradesh 7546 Maharashtra 9960 Manipur 134 Meghalaya 100 Nagai Orissa 7921 Sch 1974 Rajasthan 4600 Sikkam 19 Tamilnadu 2828 Tripura 1247 Uttar Pradesh 8938 West Bengal 3425 Andman & Nicobar 49 Arunachal Pradesh 536 Chandigarh 50 Dadra & Nagar Haveli 0 Goa 12 Mizoram 0 Pondicherry 47 Lakshadweep 7 Daman & Diu 0 Delhi 862 Jharkhand 1380 Chattisgarh 1997 Uttranchal 787 Not Specified 259

All India 80723